

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 2 of 2016 in
Appeal No. 202 of 2014**

Dated: 20th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.
...Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

ORDER

We have heard learned counsel for the parties.

Order is reserved.

**(I. J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**